

36

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**


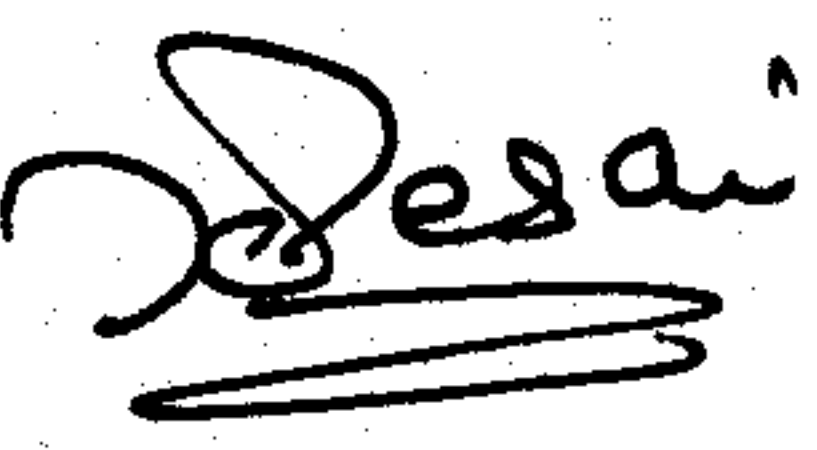
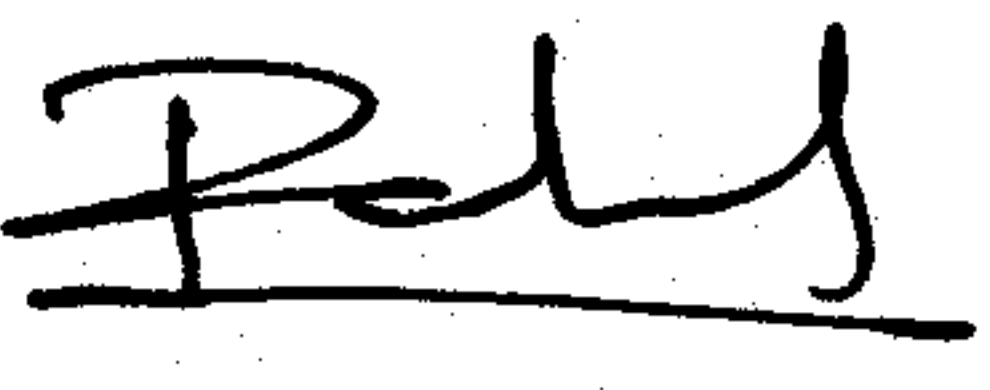
TP No. 198/397-398/NCLT/AHM/2016 (New)  
C.P. No. 03/397-398/CLB/MB/2015(Old)

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.03.2018**

Name of the Company: J.P. Financial Services Pvt. Ltd.  
V/s.  
Golden Tobacco Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms. Prabha Prasad Trivedi Trivedi & Gupta Adv	Advocate	R1-7	
2.	Mr. Kurven K. Desai For Mr. Nikunt K. Raval	Advocate	R-28	
	Raheel Patel i/b. Nanavati Asso.	Adv.	Petitioner	


**ORDER**

Learned Advocate Mr. Raheel Patel i/b Nanavati Associates present for Petitioner. Learned Advocate Ms. Prabha Prasad i/b Trivedi & Gupta present for Respondents no. 1 to 7. Learned Advocate Mr. Kurven Desai i/b Learned Advocate Mr. Nikunt Raval present for Respondent no. 28. None present for other Respondents.

On a joint request from the Counsel the matter is adjourned.

Fix the matter on 04.05.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL**

Dated this the 20th day of March, 2018.